

(2025) 06 TP CK 0396
In the Tripura High Court
Case No : Writ Petition (C) No. 81 Of 2024

Manoranjan Debbarma

APPELLANT

Vs

State Of Tripura & 4 Ors.

RESPONDENT

Date of Decision : 19-06-2025

Acts Referred:

Citation : (2025) 06 TP CK 0396

Bench : Single Bench

Advocate : S. Datta Purkayastha, J

Judgement

S. Datta Purkayastha, J

Heard learned counsel Mr. Sujoy Sarkar, appearing for the petitioner as well as Mr. B Debbarma, learned counsel appearing for the TTADC and Mr. K De, learned Addl. GA appearing for the State.

Both the learned counsel Mr. Sarkar and Mr. Debbarma have sought for an adjournment for further hearing.

Considered.

The TTAADC-respondents No.2-5 are directed to produce the relevant Recruitment Rules guiding the provisions of promotion to the post of Head Clerk from Upper Division Clerk and then from Head-Clerk to Office Superintendent on the next date.

List the matter on 02.07.2025.